HIGH COURT OF PUNJAB AND HARYANA AT CHANDIAGRH $\underline{\text{NOTICE}}$

Dated:31.05.2022

This is for kind information of all concerned that the notification no. 123 dated 30.05.2022 regarding Roll of Advocates uploaded on the website of this High Court on 30.05.2022 shall be implemented w.e.f. 03.06.2022.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

REGISTRAR GENERAL